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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, the Papers to be laid on the Table of the House. Item No. 2, Kumari Selja.

...(Interruptions)

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Kolkata, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Science Museums, Kolkata, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-4952/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Building Development Board, Kavarati, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshadweep Building Development Board, Kavarati, for the year 2009-2010.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT-4953/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 52 of the Legal Metrology Act, 2009:-

- (i) The Legal Metrology (Packaged Commodities) (Amendment) Rules, 2011 published in Notification No. G.S.R. 318(E) in Gazette of India dated the 13th April, 2011.
- (ii) G.S.R.317(E) published in Gazette of India dated 13th April, 2011, containing corrigendum to the Notification No. G.S.R. 71(E) dated 7th February, 2011.
- (iii) The Legal Metrology (Packaged Commodities) Rules, 2011 published in Notification No. G.S.R. 202(E) in Gazette of India dated the 9th March, 2011.

(Placed in Library, See No. LT-4954/15/11)

(2) A copy of the Consumer Protection (Second Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 559(E) in Gazette of India dated the 21st July, 2011 under sub-section (1) of Section 31 of the Consumer Protection Act, 1986.

(Placed in Library, See No. LT-4955/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on

the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Port Blair Municipal Council, Port Blair, for the year 1998-1999, together with Audit Report thereon.
(Placed in Library, See No. LT-4956/15/11)
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Port Blair Municipal Council, Port Blair, for the year 1999-2000, together with Audit Report thereon.
(Placed in Library, See No. LT-4957/15/11)
- (3) A copy of the Annual Accounts (Hindi and English versions) of the Port Blair Municipal Council, Port Blair, for the year 2000-2001, together with Audit Report thereon.
(Placed in Library, See No. LT-4958/15/11)
- (4) A copy of the Annual Accounts (Hindi and English versions) of the Port Blair Municipal Council, Port Blair, for the year 2001-2002, together with Audit Report thereon.
(Placed in Library, See No. LT-4959/15/11)
- (5) A copy of the Annual Accounts (Hindi and English versions) of the Port Blair Municipal Council, Port Blair, for the year 2002-2003, together with Audit Report thereon.
(Placed in Library, See No. LT-4960/15/11)
- (6) A copy of the Annual Accounts (Hindi and English versions) of the Port Blair Municipal Council, Port Blair, for the year 2003-2004, together with Audit Report thereon.
(Placed in Library, See No. LT-4961/15/11)
- (7) A copy of the Annual Accounts (Hindi and English versions) of the Port Blair Municipal Council, Port Blair, for the year 2004-2005, together with Audit Report thereon.
(Placed in Library, See No. LT-4962/15/11)
- (8) A copy of the Annual Accounts (Hindi and English versions) of the Port Blair Municipal Council, Port Blair, for the year 2005-2006, together with Audit Report thereon.
(Placed in Library, See No. LT-4963/15/11)
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (1) to (8) above.
(Placed in Library, See No. LT-4963-A/15/11)

Meena, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India, Union Government (No.10 of 2011-12)- Scientific Departments- Performance Audit of Role of Tea Board in Tea Development in India, Ministry of Commerce and Industry for the year ended March, 2009.
(Placed in Library, See No. LT-4964/15/11)
- (ii) Report of the Comptroller and Auditor General of India, Union Government (No.12 of 2011-12)- Direct Taxes - Business of Civil Construction for the year ended March, 2010.
(Placed in Library, See No. LT-4965/15/11)
- (iii) Report of the Comptroller and Auditor General of India, Union Government (No.PA 14 of 2011-12) -Railways – Performance Audit for the year ended March, 2010.
(Placed in Library, See No. LT-4966/15/11)
- (iv) Report of the Comptroller and Auditor General of India, Union Government (No.15 of 2011-12) –Indirect Taxes- Service Tax and Customs – Performance Audit -Service Tax on Banking and other Financial Services and Duty Drawback Scheme for the year ended March, 2010.
(Placed in Library, See No. LT-4967/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): I beg to lay on the Table:-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Buildings Construction Corporation Limited and the Ministry of Urban Development for the year 2011-2012.
(Placed in Library, See No. LT-4968/15/11)
- (2) A copy of the Annual Report (Hindi and English versions) regarding allotments made under 5% Discretionary Quota in accordance with the guidelines issued *vide* Directorate of Estates O.M. No. 12035/2/97-POL.II(Pt.II) dated 17.11.1997 for the year ending 31st December, 2010.
(Placed in Library, See No. LT-4969/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 22 of the Central Industrial Security Force Act, 1968:-
- (i) The Central Industrial Security Force (Group "A" and "B" Civilian Gazetted Posts) Recruitment Amendment Rules, 2011 published in Notification No. G.S.R. 438(E) in Gazette of India dated the 8th June, 2011.
- (ii) The Central Industrial Security Force, Group "A" Fire Cadre Posts Recruitment (Amendment) Rules, 2011 published in Notification No. G.S.R. 253(E) in Gazette of India dated the 24th March, 2011.
(Placed in Library, See No. LT-4970/15/11)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 155 of the Sashstra Seema Bal Act, 2007:-

- (i) The Sashstra Seema Bal Combatised (General Duty) Group 'C' posts Recruitment Rules, 2011 published in Notification No. G.S.R. 489(E) in Gazette of India dated the 27th June, 2011.
- (ii) The Sashstra Seema Bal Head Constable, Group 'C' Combatised (Non Gazetted) Motor Transport and Mechanic Cadre posts Recruitment Rules, 2011 published in Notification No. G.S.R. 300(E) in Gazette of India dated the 5th April, 2011.
- (iii) The Ministry of Home Affairs, Sashstra Seema Bal Group 'B' Combatised (Non-Gazetted) Para-Veterinary Post Recruitment Rules, 2011 published in Notification No. G.S.R. 440(E) in Gazette of India dated the 8th June, 2011.

(Placed in Library, See No. LT-4971/15/11)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 141 of the Border Security Force Act, 1968:-

- (i) The Border Security Force, Combatised Assistant Sub-Inspector (Steno) and Head Constable (Ministerial), Recruitment Rules, 2011 published in Notification No. G.S.R. 120 in Gazette of India dated the 9th April, 2011.
- (ii) The Border Security Force, Electronic Data Processing, Principal System Analyst/Deputy Inspector General and Programmer/Assistant Commandant Recruitment Rules, 2011 published in Notification No. G.S.R. 335(E) in Gazette of India dated the 21st April, 2011.

(Placed in Library, See No. LT-4972/15/11)

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Act, 1992:-

- (i) The Indo-Tibetan Border Police Force, Combatant Ministerial and Combatant Stenographer Cadre Group 'B' and Group 'C' posts Recruitment (Amendment) Rules, 2011 published in Notification No. G.S.R. 392(E) in Gazette of India dated the 20th May, 2011.
- (ii) The Indo-Tibetan Border Police Force, Assistant Commandant (Office) and Assistant Commandant (Staff Officer) (Group 'A' Posts) Recruitment Amendment Rules, 2011 published in Notification No. G.S.R. 393(E) in Gazette of India dated the 20th May, 2011.
- (iii) G.S.R. 391(E) in Gazette of India dated the 20th May, 2011, containing corrigendum to the Notification No. G.S.R. 1019(E) dated 28th December, 2010.
- (iv) The Indo-Tibetan Border Police Force, Engineering Cadre, (Group 'A' Posts) Recruitment Rules, 2011 published in Notification No. G.S.R. 411(E) in Gazette of India dated the 27th May, 2011.
- (v) The Indo-Tibetan Border Police Force, Para Medical Cadre, (Group 'A', 'B' and 'C' Posts) Amendment Recruitment Rules, 2011 published in Notification No. G.S.R. 412(E) in Gazette of India dated the 27th May, 2011.
- (vi) The Indo-Tibetan Border Police Force, Group 'A' (Gazetted) Ministerial Posts Recruitment Rules, 2011 published in Notification No. G.S.R. 206(E) in Gazette of India dated the 10th March, 2011.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (vi) of (4) above.

(Placed in Library, See No. LT-4973/15/11)

MADAM SPEAKER: Item No. 8, Shri Basudeb Acharia -- not present.

Shri Hukmadeo Narayan Yadav -- not present.

